

# IN THE HIGH COURT OF ORISSA, CUTTACK

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Report on :08-08-2024

Date : 08.08.2024									
S L N o.	C.A.N o.	Date of Applic ation	Case No.	Name of the Applic ant	C.C Typ e	Judge / Court Name	C.C Applied For	Deali ng Secti on	Se at
1	66859/ 2024	08.08.2 024	ABLAPL - 7719/2 024	H.K PATRA	C.O.		Order Dtd. 2024-08-05		(Se at No- )
2	66861/ 2024	08.08.2 024	ABLAPL - 7794/2 024	P.K BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-06	BAIL- 1	(Se at No- 6)
3	66862/ 2024	08.08.2 024	ABLAPL - 1340/2 024	R.K BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-06		(Se at No- 6)
4	66863/ 2024	08.08.2 024	ABLAPL - 7809/2 024	P.K BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-06	BAIL- 2	(Se at No- 10)
5	66864/ 2024	08.08.2 024	WP (C) - 17417/ 2015	T.BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-31	WRIT BRANC H-4	(Se at No- 38)
6	66865/ 2024	08.08.2 024	ABLAPL - 7772/2 024	H.K PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-05	BAIL- 1	(Se at No- 5)
7	66867/ 2024	08.08.2 024	ABLAPL - 7785/2 024	H.K PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-05	BAIL- 2	(Se at No- 12)
8	66868/ 2024	08.08.2 024	BLAPL- 3477/2 024	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-06		(Se at No- 12)
9	66869/ 2024	08.08.2 024	ABLAPL -	GR PATRA	C.O.	COURT NO. 2	Order Dtd. 2024-08-06	BAIL- 1	(Se at

			7812/2 024			OLD			No- 6)
10	66870/ 2024	08.08.2 024	ABLAPL - 7824/2 024	GR PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-06		(Se at No- 6)
11	66871/ 2024	08.08.2 024	WP (C) - 18235/ 2024	DILIP SAMAL	C.O.	COURT NO. 10	Order Dtd. 2024-08-05		(Se at No- 6)
12	66872/ 2024	08.08.2 024	ABLAPL - 7815/2 024	B DAS	C.O.	COURT NO. 10	Order Dtd. 2024-08-06	BAIL- 1	(Se at No- 6)
13	66873/ 2024	08.08.2 024	ABLAPL - 7817/2 024	B DAS	C.O.	COURT NO. 10	Order Dtd. 2024-08-06	BAIL- 1	(Se at No- 6)
14	66874/ 2024	08.08.2 024	WP (C) - 18407/ 2024	R.K SARANGI	C.O.	COURT NO. 10	Order Dtd. 2024-08-05		(Se at No- 6)
15	66875/ 2024	08.08.2 024	ABLAPL - 7811/2 024	D SAMAL	C.O.	COURT NO. 10	Order Dtd. 2024-08-06		(Se at No- 6)
16	66876/ 2024	08.08.2 024	ABLAPL - 7807/2 024	Y DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-06		(Se at No- 6)
17	66877/ 2024	08.08.2 024	ABLAPL - 4349/2 024	R,K DEHURI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-06		(Se at No- 6)
18	66879/ 2024	08.08.2 024	ABLAPL - 7820/2 024	B TRIPATH Y	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-06		(Se at No- 6)
19	66880/ 2024	08.08.2 024	ABLAPL - 7874/2 024	VIVASWA T MOHAPAT RA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-06		(Se at No- 6)
20	66881/ 2024	08.08.2 024	ABLAPL - 7831/2 024	DEBASIS H SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-06		(Se at No- 6)
21	66882/ 2024	08.08.2 024	ABLAPL - 7816/2 024	BN ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-06		(Se at No- 6)
22	66883/ 2024	08.08.2 024	ABLAPL	JUDHIST	C.O.	COURT	Order Dtd. 2024-08-06	BAIL-	(Se

	2024	024	- 7822/2 024	HIR SAHOO		NO. 2 OLD		1	at No- 1)
23	66884/ 2024	08.08.2 024	ABLAPL - 4261/2 024	S MOHAPAT ARA	C.O.	COURT NO. 2	Order Dtd. 2024-08-06		(Se at No- 1)
24	66885/ 2024	08.08.2 024	ABLAPL - 4394/2 024	S MOHAPAT ARA	C.O.	COURT NO. 2	Order Dtd. 2024-08-06	BAIL- 2	(Se at No- 8)
25	66886/ 2024	08.08.2 024	ABLAPL - 7822/2 024	DK NAIK	C.O.	COURT NO. 2	Order Dtd. 2024-08-06	BAIL- 1	(Se at No- 1)
26	66887/ 2024	08.08.2 024	ABLAPL - 7819/2 024	MR SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-08-06		(Se at No- 1)
27	66888/ 2024	08.08.2 024	ABLAPL - 4413/2 024	MR SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-08-06	BAIL- 2	(Se at No- 10)
28	66889/ 2024	08.08.2 024	ABLAPL - 7827/2 024	MK MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-08-06		(Se at No- 10)
29	66890/ 2024	08.08.2 024	ABLAPL - 7826/2 024	MK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-06		(Se at No- 10)
30	66891/ 2024	08.08.2 024	ABLAPL - 7818/2 024	BK DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-06		(Se at No- 10)
31	66892/ 2024	08.08.2 024	ABLAPL - 4404/2 024	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-06	BAIL- 2	(Se at No- 8)
32	66893/ 2024	08.08.2 024	ABLAPL - 7810/2 024	BK DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-06		(Se at No- 8)
33	66894/ 2024	08.08.2 024	ABLAPL - 4453/2 024	AK JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-06		(Se at No- 8)
34	66896/ 2024	08.08.2 024	ABLAPL - 4468/2 024	J KAMILA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-06		(Se at No- 8)

35	66897/2024	08.08.2024	ABLAPL-7808/2024	R DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-06		(Se at No-8)
36	66898/2024	08.08.2024	ABLAPL-7825/2024	G JAYASIN GH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-06		(Se at No-8)
37	66899/2024	08.08.2024	ABLAPL-4531/2024	A.K MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-08-06	BAIL-2	(Se at No-9)
38	66900/2024	08.08.2024	CRLMC-2339/2024	S BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21	CRIMINAL MISC	(Se at No-2)
39	66901/2024	08.08.2024	ABLAPL-4417/2024	P JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-06		(Se at No-2)
40	66902/2024	08.08.2024	ABLAPL-4393/2024	P JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-06		(Se at No-2)
41	66904/2024	08.08.2024	BLAPL-1703/2024	PK BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-19		(Se at No-2)
42	66906/2024	08.08.2024	BLAPL-7487/2024	GR PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-06	BAIL-1	(Se at No-1)
43	66907/2024	08.08.2024	BLAPL-7495/2024	MR ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-06		(Se at No-1)
44	66909/2024	08.08.2024	BLAPL-7482/2024	G JAYASIN GH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-06		(Se at No-1)
45	66910/2024	08.08.2024	WP (C) - 18197/2024	M R ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-07		(Se at No-1)
46	66911/2024	08.08.2024	BLAPL-3466/2024	N SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-06		(Se at No-1)
47	66912/2024	08.08.2024	WP (C) - 18380/2024	LAXMIDH AR MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-06		(Se at No-1)

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48	66914/2024	08.08.2024	WPC (OA) - 714/2019	SRIKANT A KUMAR NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-06	OA Branch	(Seat No-1)
49	66915/2024	08.08.2024	WPC (OA) - 713/2019	SRIKANT A KUMAR NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-06	OA Branch	(Seat No-1)
50	66916/2024	08.08.2024	WPC (OA) - 211/2019	C R NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-06	OA Branch	(Seat No-1)
51	66918/2024	08.08.2024	WP (C) - 11935/2024	ABINASH SUNDARA Y	C.O.	COURT NO. 1	Order Dtd. 2024-08-27	WRIT BRANCH-4	(Seat No-27)
52	66920/2024	08.08.2024	WPC (OA) - 3309/2018	PRADEEP BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-08-05	OA Branch	(Seat No-1)
53	66922/2024	08.08.2024	WP (C) - 14044/2024	R K MOHABHO I	C.O.	COURT NO. 1	Order Dtd. 2024-08-07	WRIT BRANCH-2	(Seat No-34)
54	66923/2024	08.08.2024	WP (C) - 18995/2024	H K PANDA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(Seat No-34)
55	66924/2024	08.08.2024	WPC (OA) - 2652/2018	TAPAN SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-08-06	OA Branch	(Seat No-1)
56	66926/2024	08.08.2024	WP (C) - 19000/2024	H K PANDA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(Seat No-1)
57	66928/2024	08.08.2024	WPC (OA) - 1714/2019	R C MUDULI	C.O.	COURT NO. 1	Order Dtd. 2024-08-06	OA Branch	(Seat No-1)
58	66930/2024	08.08.2024	WPC (OA) - 716/2019	SRIKANT A KUMAR NATH	C.O.	COURT NO. 1	Order Dtd. 2024-08-06	OA Branch	(Seat No-1)
59	66932/2024	08.08.2024	WPC (OA) - 715/2019	SRIKANT A KUMAR NATH	C.O.	COURT NO. 1	Order Dtd. 2024-08-06	OA Branch	(Seat No-1)
60	66936/2024	08.08.2024	WA- 1742/2	P C DAS 2	C.O.	COURT NO. 1	Order Dtd. 2024-07-31	WRIT APPEAL	(Seat)

			023					L	No-7)
61	66939/2024	08.08.2024	WA-1742/2023	S K BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024-07-31	WRIT APPEAL	(Se at No-7)
62	66949/2024	08.08.2024	ABLAPL - 4632/2024	BIKASH CHANDRA PARIJA	C.O.	COURT NO. 1	Order Dtd. 2024-08-06		(Se at No-7)
63	66951/2024	08.08.2024	ABLAPL - 7867/2024	D SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-08-06	BAIL-2	(Se at No-7)
64	66954/2024	08.08.2024	ABLAPL - 7861/2024	D SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-08-06		(Se at No-7)
65	66955/2024	08.08.2024	ABLAPL - 7865/2024	MR SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-08-06		(Se at No-7)
66	66956/2024	08.08.2024	ABLAPL - 4564/2024	DK JENA	C.O.	COURT NO. 2	Order Dtd. 2024-08-06		(Se at No-7)
67	66957/2024	08.08.2024	WA-3103/2023	P K MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-07-31	WRIT APPEAL	(Se at No-4)
68	66958/2024	08.08.2024	ABLAPL - 7856/2024	P BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-08-06	BAIL-2	(Se at No-9)
69	66959/2024	08.08.2024	WA-3103/2023	S K BISWAL	C.O.	COURT NO. 2	Order Dtd. 2024-07-31	WRIT APPEAL	(Se at No-4)
70	66961/2024	08.08.2024	ABLAPL - 7856/2024	P BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-08-06	BAIL-2	(Se at No-9)
71	66962/2024	08.08.2024	CMAPL-776/2022	B LENKA	C.O.	COURT NO. 2	Order Dtd. 2024-08-02	M.J.C .	(Se at No-2)
72	66963/2024	08.08.2024	ABLAPL - 4673/2024	G SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-08-06		(Se at No-2)
73	66964/	08.08.2	ABLAPL	PRATAP	C.O.	COURT	Order Dtd. 2024-08-06		(Se

	2024	024	- 4595/2 024	CHANDRA CHHINCH ANI		NO. 2			at No- 2)
74	66966/ 2024	08.08.2 024	ABLAPL - 7855/2 024	BK DAS	C.O.	COURT NO. 2	Order Dtd. 2024-08-06	BAIL- 2	(Se at No- 9)
75	66967/ 2024	08.08.2 024	WP (C) - 20623/ 2023	P P RAO	C.O.	COURT NO. 2	Order Dtd. 2024-08-05	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 118 )
76	66968/ 2024	08.08.2 024	ABLAPL - 7850/2 024	J KAMILA	C.O.	COURT NO. 2	Order Dtd. 2024-08-06	BAIL- 1	(Se at No- 6)
77	66969/ 2024	08.08.2 024	WP (C) - 4101/2 024	SATYAJI T BISWAL	C.O.	COURT NO. 2	Order Dtd. 2024-08-06	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 115 )
78	66970/ 2024	08.08.2 024	ABLAPL - 4600/2 024	MANOJ KUMAR MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-08-06		(Se at No- 115 )
79	66971/ 2024	08.08.2 024	FAO- 334/20 24	S.R. OJHA	C.O.	COURT NO. 2	Order Dtd. 2024-08-06		(Se at No- 115 )
80	66972/ 2024	08.08.2 024	FAO- 334/20 24	N.K. SATAPAT HY	C.O.	COURT NO. 2	Order Dtd. 2024-08-06		(Se at No- 115 )
81	66973/ 2024	08.08.2 024	FAO- 143/20 24	P.K. BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-08-06	MISC. APPEA L SEC.	(Se at No- 9)
82	66975/ 2024	08.08.2 024	FAO- 373/20 15	P.K. PARIDA	C.O.	COURT NO. 2	Order Dtd. 2024-08-06	MISC. APPEA L SEC.	(Se at No- 5)
83	66976/ 2024	08.08.2 024	FAO- 472/20 15	S.K. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-08-06	MISC. APPEA L SEC.	(Se at No- 8)

84	66977/ 2024	08.08.2 024	WP (C) - 6730/2 024	M.K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-08-06	WRIT BRANC H-1	(Se at No- 3)
85	66979/ 2024	08.08.2 024	WP (C) - 16023/ 2024	S.K. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-08-06	WRIT BRANC H-1	(Se at No- 4)
86	66980/ 2024	08.08.2 024	WP (C) - 11554/ 2024	M.K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-08-06	WRIT BRANC H-6	(Se at No- 16)
87	66981/ 2024	08.08.2 024	WP (C) - 17125/ 2024	R.K. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-08-06	WRIT BRANC H-5	(Se at No- 47)
88	66982/ 2024	08.08.2 024	WP (C) - 3202/2 024	P.K. PARIDA	C.O.	COURT NO. 23	Order Dtd. 2024-08-06	WRIT BRANC H-1	(Se at No- 4)
89	66983/ 2024	08.08.2 024	ABLAPL - 7833/2 024	H K PATRA	C.O.	COURT NO. 23	Order Dtd. 2024-08-06		(Se at No- 4)
90	66984/ 2024	08.08.2 024	ABLAPL - 4402/2 024	SARAT DASH	C.O.	COURT NO. 23	Order Dtd. 2024-08-06	BAIL- 1	(Se at No- 1)
91	66985/ 2024	08.08.2 024	ABLAPL - 7873/2 024	A K BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-08-06		(Se at No- 1)
92	66987/ 2024	08.08.2 024	BLAPL- 7491/2 024	KARMA DAS	C.O.	COURT NO. 23	Order Dtd. 2024-08-06	BAIL- 2	(Se at No- 7)
93	66988/ 2024	08.08.2 024	ABLAPL - 7882/2 024	SUDHANS U PRASAD MAHAPAT RA	C.O.	COURT NO. 23	Order Dtd. 2024-08-06		(Se at No- 7)
94	66989/ 2024	08.08.2 024	CRLMC- 4095/2 023	SK BHANJAD EO	C.O.	COURT NO. 15	Order Dtd. 2024-03-20	CRIMI NAL MISC	(Se at No- 3)
95	66990/ 2024	08.08.2 024	ABLAPL - 7857/2 024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-08-06		(Se at No- 3)
96	66991/ 2024	08.08.2 024	ABLAPL -	S P SAHOO	C.O.	COURT NO.	Order Dtd. 2024-08-06	BAIL- 2	(Se at

			7863/2024			15			No-11)
97	66992/2024	08.08.2024	CRLMC-5225/2023	A PATTANAIK	C.O.	COURT NO. 15	Order Dtd. 2024-09-10	CRIMINAL MISC	(Se at No-5)
98	66993/2024	08.08.2024	ABLAPL - 7872/2024	S P SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se at No-5)
99	66994/2024	08.08.2024	CRLMC-427/2023	BALARAM SINNGH	C.O.	COURT NO. 10	Order Dtd. 2024-09-17	CRIMINAL MISC	(Se at No-4)
100	66995/2024	08.08.2024	ABLAPL - 7849/2024	J PRADHAN	C.O.	COURT NO. 10	Order Dtd. 2024-08-06	BAIL-1	(Se at No-6)
101	66996/2024	08.08.2024	CRLA-164/2023	RK MALLICK	C.O.	COURT NO. 7	Order Dtd. 2024-11-07	CRIMINAL APPEAL	(Se at No-9)
102	66997/2024	08.08.2024	ABLAPL - 7854/2024	J PRADHAN	C.O.	COURT NO. 7	Order Dtd. 2024-08-06	BAIL-2	(Se at No-11)
103	66998/2024	08.08.2024	BLAPL-864/2024	SC DAS	C.O.	COURT NO. 7	Order Dtd. 2024-08-05		(Se at No-11)
104	66999/2024	08.08.2024	ABLAPL - 7718/2024	S P SAHOO	C.O.	COURT NO. 7	Order Dtd. 2024-08-05		(Se at No-11)
105	67000/2024	08.08.2024	CRLA-390/2024	PK MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-12-11	CRIMINAL APPEAL	(Se at No-10)
106	67001/2024	08.08.2024	ABLAPL - 7832/2024	S K BHANJADEO	C.O.	COURT NO. 7	Order Dtd. 2024-08-06		(Se at No-10)
107	67002/2024	08.08.2024	JCRLA-35/2024	D SWAIN	C.O.	COURT NO. 7	Order Dtd. 2025-01-09	CRIMINAL APPEAL	(Se at No-8)
108	67005/2024	08.08.2024	BLAPL-2514/2024	SURYA NARAYAN MISHRA	C.O.	COURT NO. 7	Order Dtd. 2024-07-26		(Se at No-8)
109	67006/2024	08.08.2024	BLAPL-	GANDHAR	C.O.	COURT	Order Dtd. 2024-08-02	BAIL-	(Se

9	2024	024	6104/2024	B PRADHAN		NO. 7		1	at No-4)
110	67007/2024	08.08.2024	BLAPL-7476/2024	JYOTISH RANJAN DAS	C.O.	COURT NO. 7	Order Dtd. 2024-08-06	BAIL-2	(Se at No-10)
111	67009/2024	08.08.2024	WP (C) - 18493/2024	SUBASH CHANDRA PANI	C.O.	COURT NO. 7	Order Dtd. 2024-08-06		(Se at No-10)
112	67010/2024	08.08.2024	WP (C) - 18496/2024	SUBASH CHANDRA PANI	C.O.	COURT NO. 7	Order Dtd. 2024-08-06		(Se at No-10)
113	67011/2024	08.08.2024	WP (C) - 18545/2024	SUBASH CHANDRA PANI	C.O.	COURT NO. 7	Order Dtd. 2024-08-06		(Se at No-10)
114	67013/2024	08.08.2024	WP (C) - 17357/2024	BIJAY KUMAR DALEI	C.O.	COURT NO. 7	Order Dtd. 2024-08-07		(Se at No-10)
115	67014/2024	08.08.2024	ABLAPL - 3252/2024	J KAMILA	C.O.	COURT NO. 7	Order Dtd. 2024-08-06	BAIL-2	(Se at No-8)
116	67015/2024	08.08.2024	WP (C) - 18516/2024	SUBASH CHANDRA PANI	C.O.	COURT NO. 7	Order Dtd. 2024-08-06		(Se at No-8)
117	67016/2024	08.08.2024	BLAPL-567/2024	SARAT DASH	C.O.	COURT NO. 7	Order Dtd. 2024-08-05		(Se at No-8)
118	67017/2024	08.08.2024	BLAPL-994/2024	M R SAHOO	C.O.	COURT NO. 7	Order Dtd. 2024-08-05		(Se at No-8)
119	67018/2024	08.08.2024	BLAPL-1098/2024	P K MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-08-05	BAIL-1	(Se at No-2)
120	67019/2024	08.08.2024	BLAPL-1152/2024	N K ROUT	C.O.	COURT NO. 7	Order Dtd. 2024-08-05	BAIL-1	(Se at No-1)
121	67020/2024	08.08.2024	BLAPL-752/2024	GYANA RANJAN PATRA	C.O.	COURT NO. 7	Order Dtd. 2024-08-05		(Se at No-1)

12	67021/2024	08.08.2024	BLAPL-730/2024	SUVENDU BARIK	C.O.	COURT NO. 7	Order Dtd. 2024-08-05		(Seat No-1)
12	67022/2024	08.08.2024	WP (C) - 17292/2024	GANESH SAHOO	C.O.	COURT NO. 7	Order Dtd. 2024-08-06		(Seat No-1)
12	67023/2024	08.08.2024	WP (C) - 17204/2024	GANESH SAHOO	C.O.	COURT NO. 7	Order Dtd. 2024-08-06		(Seat No-1)
12	67024/2024	08.08.2024	TRP (C) - 190/2024	MRUTYUN JAYA MOAHNTY	C.O.	COURT NO. 11	Order Dtd. 2024-09-03		(Seat No-1)
12	67025/2024	08.08.2024	WP (C) - 18556/2024	SARAT DASH	C.O.	COURT NO. 10	Order Dtd. 2024-09-10		(Seat No-1)
12	67026/2024	08.08.2024	WP (C) - 18551/2024	SARAT DASH	C.O.	COURT NO. 10	Order Dtd. 2024-09-10		(Seat No-1)
12	67027/2024	08.08.2024	WP (C) - 18548/2024	SARAT DASH	C.O.	COURT NO. 10	Order Dtd. 2024-09-10		(Seat No-1)
12	67028/2024	08.08.2024	WP (C) - 18546/2024	SARAT DASH	C.O.	COURT NO. 10	Order Dtd. 2024-09-10		(Seat No-1)
13	67029/2024	08.08.2024	BLAPL-3442/2024	SANJIB KUMAR BHANJAD EO	C.O.	COURT NO. 10	Order Dtd. 2024-08-05	BAIL-1	(Seat No-1)
13	67030/2024	08.08.2024	BLAPL-6292/2024	RK SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-08-02		(Seat No-1)
13	67031/2024	08.08.2024	CRLMC-3531/2022	B R MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-08-07	CRIMINAL MISC	(Seat No-6)
13	67032/2024	08.08.2024	CRLMC-2434/2024	B PARIJA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-04		(Seat No-6)
13	67033/2024	08.08.2024	CMP-805/2024	T BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-06		(Seat No-)

									6)
135	67034/2024	08.08.2024	WP (C) - 7420/2016	PK RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-07	WRIT BRANCH-2	(Seat No-34)
136	67035/2024	08.08.2024	WP (C) - 18294/2024	M K RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-05		(Seat No-34)
137	67036/2024	08.08.2024	WP (C) - 12795/2024	S DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-07	WRIT BRANCH-4	(Seat No-38)
138	67037/2024	08.08.2024	CRLMC-2258/2024	MR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-07	CRIMINAL MISC	(Seat No-7)
139	67038/2024	08.08.2024	WP (C) - 18376/2024	S BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-06		(Seat No-7)
140	67039/2024	08.08.2024	CRLMC-2258/2024	S DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-07	CRIMINAL MISC	(Seat No-7)
141	67040/2024	08.08.2024	WP (C) - 17642/2024	P K PAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-06		(Seat No-7)
142	67041/2024	08.08.2024	CRLMC-2346/2024	RR NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-01	CRIMINAL MISC	(Seat No-2)
143	67042/2024	08.08.2024	WP (C) - 18175/2024	GK SUNDARA Y	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-07	WRIT BRANCH-1	(Seat No-1)
144	67043/2024	08.08.2024	WP (C) - 18030/2024	GYANENDRA CHANDRA SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-05		(Seat No-1)
145	67044/2024	08.08.2024	CRLMC-2344/2024	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-07	CRIMINAL MISC	(Seat No-2)
146	67045/2024	08.08.2024	WP (C) - 18291/2024	P K LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-06		(Seat No-2)
147	67047/2024	08.08.2024	CRLMC-1941/2024	BK PARIDA	C.O.	COURT NO. 2	Order Dtd. 2024-08-07	CRIMINAL	(Seat

			024			OLD		MISC	No-5)
14	67048/2024	08.08.2024	WP (C) - 17797/2024	R K MOHABHOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-06		(Se at No-5)
14	67049/2024	08.08.2024	CRLMC-1941/2024	AK NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-07	CRIMINAL MISC	(Se at No-5)
15	67050/2024	08.08.2024	CRLMC-2278/2024	RM NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-07	CRIMINAL MISC	(Se at No-7)
15	67051/2024	08.08.2024	WP (C) - 17717/2024	H K MOHANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-06		(Se at No-7)
15	67052/2024	08.08.2024	CRLMC-1945/2024	JP KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-07	CRIMINAL MISC	(Se at No-5)
15	67053/2024	08.08.2024	WP (C) - 18540/2024	A K ROUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-06		(Se at No-5)
15	67054/2024	08.08.2024	CRLMC-2621/2024	S MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-07	CRIMINAL MISC	(Se at No-5)
15	67055/2024	08.08.2024	WP (C) - 18237/2024	BRAJA KISHORE SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-06		(Se at No-5)
15	67056/2024	08.08.2024	WP (C) - 18242/2024	BRAJA KISHORE SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-06		(Se at No-5)
15	67057/2024	08.08.2024	WP (C) - 18052/2024	MM NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-07	WRIT BRANCH (DIVISION BENCH -1)	(Se at No-103)
15	67058/2024	08.08.2024	WP (C) - 18249/2024	BRAJA KISHORE SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-06		(Se at No-103)
15	67059/2024	08.08.2024	CRLMC-	DK JENA	C.O.	COURT	Order Dtd. 2024-08-28	CRIMI	(Se

9	2024	024	2324/2024			NO. 2 OLD		NAL MISC	at No- 2)
160	67060/ 2024	08.08.2 024	WP (C) - 18246/ 2024	BRAJA KISHORE SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-06		(Se at No- 2)
161	67061/ 2024	08.08.2 024	CRLMC- 2654/2 024	PS DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-11	CRIMI NAL MISC	(Se at No- 7)
162	67063/ 2024	08.08.2 024	CRLMC- 2549/2 024	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-18	CRIMI NAL MISC	(Se at No- 6)
163	67064/ 2024	08.08.2 024	WP (C) - 18152/ 2024	L K PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-05		(Se at No- 6)
164	67065/ 2024	08.08.2 024	CRLMC- 585/20 24	H SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-07	CRIMI NAL MISC	(Se at No- 5)
165	67066/ 2024	08.08.2 024	WP (C) - 18152/ 2024	GIRISH KU. SUNDARA Y	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-05		(Se at No- 5)
166	67067/ 2024	08.08.2 024	WP (C) - 18032/ 2024	PRATAP KU. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-05		(Se at No- 5)
167	67069/ 2024	08.08.2 024	WP (C) - 8084/2 023	MR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-06	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 107 )
168	67070/ 2024	08.08.2 024	WP (C) - 18099/ 2024	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-05		(Se at No- 107 )
169	67071/ 2024	08.08.2 024	WP (C) - 18194/ 2024	G D MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-05		(Se at No- 107 )
170	67072/ 2024	08.08.2 024	WP (C) - 40516/ 2021	D PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-07	WRIT BRANC H (DIVI	(Se at No- 121

								SION BENCH -3)	)
17 1	67073/ 2024	08.08.2 024	WP (C) - 17709/ 2024	D K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-30		(Se at No- 121 )
17 2	67074/ 2024	08.08.2 024	CRLMC- 2165/2 021	AK SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2021-11-24	CRIMI NAL MISC	(Se at No- 4)
17 3	67075/ 2024	08.08.2 024	WP (C) - 17692/ 2024	P K BARIK	C.O.	COURT NO. 6	Order Dtd. 2024-08-20		(Se at No- 4)
17 4	67076/ 2024	08.08.2 024	CRLMC- 456/20 24	PK ROUTRAY	C.O.	COURT NO. 6	Order Dtd. 2024-08-07	CRIMI NAL MISC	(Se at No- 7)
17 5	67078/ 2024	08.08.2 024	BLAPL- 7485/2 024	P K MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-08-06		(Se at No- 7)
17 6	67079/ 2024	08.08.2 024	CRLMC- 2502/2 024	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-04	CRIMI NAL MISC	(Se at No- 6)
17 7	67080/ 2024	08.08.2 024	BLAPL- 7488/2 024	S C DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-06	BAIL- 2	(Se at No- 7)
17 8	67083/ 2024	08.08.2 024	ABLAPL - 3966/2 024	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-06	BAIL- 2	(Se at No- 7)
17 9	67084/ 2024	08.08.2 024	CRLMP- 696/20 24	B SINGH	C.O.	COURT NO. 2 OLD		WRIT BRANC H-7	(Se at No- 44)
18 0	67085/ 2024	08.08.2 024	SAO- 3/2023	SK BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-06	SECON D APPEA L	(Se at No- 1)
18 1	67086/ 2024	08.08.2 024	SAO- 3/2023	KC PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-06	SECON D APPEA L	(Se at No- 1)
18 2	67087/ 2024	08.08.2 024	CRLMP- 694/20 24	D SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-07	WRIT BRANC H-7	(Se at No-

									44)
183	67089/2024	08.08.2024	CRLMP-695/2024	B SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-07	WRIT BRANCH-7	(Serial No-44)
184	67090/2024	08.08.2024	CRLMP-693/2024	SK SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-07	WRIT BRANCH-7	(Serial No-44)
185	67091/2024	08.08.2024	CRLMP-622/2024	H PANIGRAHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-07	WRIT BRANCH-7	(Serial No-44)
186	67092/2024	08.08.2024	CRLMP-503/2024	HK MOHANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-07	WRIT BRANCH-6	(Serial No-35)
187	67093/2024	08.08.2024	BLAPL-14245/2023	B B MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-05	BAIL-2	(Serial No-11)
188	67094/2024	08.08.2024	CRLMP-100/2024	AK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-07	WRIT BRANCH-7	(Serial No-10)
189	67095/2024	08.08.2024	CRLMP-563/2024	M MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-06	WRIT BRANCH-6	(Serial No-35)
190	67096/2024	08.08.2024	CRLMP-1122/2024	B TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-07	WRIT BRANCH-2	(Serial No-34)
191	67097/2024	08.08.2024	CRLMP-505/2024	A DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-07	WRIT BRANCH-6	(Serial No-35)
192	67098/2024	08.08.2024	ABLAPL-11392/2023	K. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-08-07	BAIL-2	(Serial No-12)
193	67099/2024	08.08.2024	RSA-563/2023	PK BARIK	C.O.	DR (J)	Order Dtd. 2024-11-06		(Serial No-12)
194	67100/2024	08.08.2024	RSA-209/2024	A DAS	C.O.	COURT NO. 11	Order Dtd. 2024-08-05		(Serial No-12)
195	67101/2024	08.08.2024	RSA-207/2024	A DAS	C.O.	COURT NO.	Order Dtd. 2024-08-05		(Serial No-12)

			24			11			No-12)
196	67102/2024	08.08.2024	RSA-32/2024	G. SUNDARA	C.O.	COURT NO. 11	Order Dtd. 2024-10-07	SECOND APPEAL	(Serial No-4)
197	67103/2024	08.08.2024	CRLMC-2500/2023	MK MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-07-26	CRIMINAL MISC	(Serial No-2)
198	67104/2024	08.08.2024	TRP (C) - 352/2023	AK MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-08-07	M.J.C .	(Serial No-6)
199	67105/2024	08.08.2024	TRP (C) - 140/2024	P NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-08-06	M.J.C .	(Serial No-6)
200	67106/2024	08.08.2024	TRP (C) - 391/2023	A. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-08-06	M.J.C .	(Serial No-6)
201	67107/2024	08.08.2024	TRPCRL - 56/2024	BB MALLICK	C.O.	COURT NO. 11	Order Dtd. 2024-08-06		(Serial No-6)
202	67108/2024	08.08.2024	WP (C) - 4243/2021	PK LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-08-06	WRIT BRANCH-1	(Serial No-31)
203	67109/2024	08.08.2024	WP (C) - 17179/2024	D K JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-08-07	WRIT BRANCH-5	(Serial No-47)
204	67111/2024	08.08.2024	CMP-751/2024	L K NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-08-07	WRIT BRANCH-5	(Serial No-23)
205	67112/2024	08.08.2024	WP (C) - 16873/2016	G SUNDARA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-08-07	WRIT BRANCH-8	(Serial No-41)
206	67113/2024	08.08.2024	RPFAM-325/2023	ANITA PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-08-07	FIRST APPEAL	(Serial No-5)
207	67114/2024	08.08.2024	CMP-460/2024	P K MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-08-07	WRIT BRANCH-2	(Serial No-6)
208	67115/2024	08.08.2024	WP (C) -	R K	C.O.	COURT	Order Dtd. 2024-08-07	WRIT	(Serial No-)

8	2024	024	16021/2015	DEHURY		NO. 3 OLD		BRANCH (DIVISION BENCH -1)	at No- 105 )
209	67116/2024	08.08.2024	ABLAPL- 7653/2024	TR DAS	C.O.	COURT NO. 11	Order Dtd. 2024-08-07		(Se at No- 105 )
210	67117/2024	08.08.2024	WP (C)- 18524/2024	SANJAYA KU SAHU	C.O.	COURT NO. 11	Order Dtd. 2024-08-07		(Se at No- 105 )
211	67118/2024	08.08.2024	TRP (C)- 221/2024	BS SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-08-07		(Se at No- 105 )
212	67119/2024	08.08.2024	MATA- 373/2023	PRASANJIT BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-08-30	FIRST APPEAL	(Se at No- 4)
213	67120/2024	08.08.2024	TRP (C)- 218/2024	BB ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-08-07		(Se at No- 4)
214	67121/2024	08.08.2024	BLAPL- 7128/2024	G JAYASINGH	C.O.	COURT NO. 11	Order Dtd. 2024-08-07	BAIL- 1	(Se at No- 6)
215	67122/2024	08.08.2024	ABLAPL- 863/2024	P BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-08-06		(Se at No- 6)
216	67128/2024	08.08.2024	BLAPL- 7413/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-08-02	BAIL- 1	(Se at No- 1)
217	67129/2024	08.08.2024	WP (C)- 18555/2024	M K PANI	C.O.	COURT NO. 11	Order Dtd. 2024-08-07		(Se at No- 1)
218	67133/2024	08.08.2024	WP (C)- 18555/2024	G C BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-08-07		(Se at No- 1)
219	67136/2024	08.08.2024	CRLMP- 1122/2024	B TRIPATHY	C.O.	COURT NO. 11	Order Dtd. 2024-08-07	WRIT BRANCH-2	(Se at No-

									34)
22 0	67137/ 2024	08.08.2 024	WPC (OA) )- 482/20 18	PRAVAT CHANDRA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-07-15	OA Branc h	(Se at No- 1)
22 1	67148/ 2024	08.08.2 024	WP (C) - 13581/ 2024	M R SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-08-06	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 101 )
22 2	67150/ 2024	08.08.2 024	WP (C) - 13584/ 2024	M R SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-08-06	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 101 )
22 3	67153/ 2024	08.08.2 024	WP (C) - 13590/ 2024	M R SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-08-06	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 101 )
22 4	67157/ 2024	08.08.2 024	WP (C) - 13588/ 2024	M R SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-08-06	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 101 )
22 5	67161/ 2024	08.08.2 024	WP (C) - 13589/ 2024	M R SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-08-06	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 101 )
22 6	67162/ 2024	08.08.2 024	WP (C) - 13591/ 2024	M R SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-08-06	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 101 )
22 7	67164/ 2024	08.08.2 024	WP (C) - 13593/ 2024	M R SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-08-06	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 101 )

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22	67166/2024	08.08.2024	WP (C) - 1909/2024	P BASTIA	C.O.	COURT NO. 10	Order Dtd. 2024-02-05	WRIT BRANCH-2	(Se at No-6)
22	67169/2024	08.08.2024	WA- 1782/2024	A K MISHRA	C.O.	COURT NO. 10	Order Dtd. 2024-08-05	WRIT APPEAL	(Se at No-6)
23	67172/2024	08.08.2024	WP (C) - 20562/2017	M/S.MAN OJ KUMAR MOHANTY 2	C.O.	COURT NO. 10	Order Dtd. 2024-08-05	WRIT BRANCH-1	(Se at No-3)
23	67177/2024	08.08.2024	BLAPL- 7512/2024	BALARAM SINGH	C.O.	COURT NO. 10	Order Dtd. 2024-08-06	BAIL-1	(Se at No-2)
23	67180/2024	08.08.2024	ABLAPL - 7748/2024	ASHOK KUMAR PRADHAN	C.O.	COURT NO. 10	Order Dtd. 2024-08-05	BAIL-2	(Se at No-10)
23	67242/2024	08.08.2024	WP (C) - 18219/2024	RAMESH CH. ROUT	C.O.	COURT NO. 10	Order Dtd. 2024-08-06		(Se at No-10)
23	67243/2024	08.08.2024	WP (C) - 18326/2024	K. C. SAMAL	C.O.	COURT NO. 10	Order Dtd. 2024-09-19		(Se at No-10)
23	67244/2024	08.08.2024	WA- 2057/2024	DILLIP KUMAR JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-09-03		(Se at No-10)
23	67245/2024	08.08.2024	WP (C) - 18354/2024	JYOTI PRAKASH KAR	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-06		(Se at No-10)
23	67246/2024	08.08.2024	WP (C) - 18368/2024	G. D. MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-06		(Se at No-10)
23	67247/2024	08.08.2024	WP (C) - 18375/2024	NANDA KISHORE ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-06		(Se at No-10)
23	67248/2024	08.08.2024	WP (C) - 18382/2024	SANTOSH KUMAR BRAHMA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-06		(Se at No-10)
24	67249/2024	08.08.2024	WP (C) -	RAMESH	C.O.	CHIEF	Order Dtd. 2024-08-06		(Se at No-10)

0	2024	024	18392/ 2024	CH. ROUT		JUSTI CE'S COURT			at No- 10)
24 1	67250/ 2024	08.08.2 024	WP (C) - 18589/ 2024	M. KAR	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-08-06		(Se at No- 10)
24 2	67251/ 2024	08.08.2 024	WP (C) - 18997/ 2024	B. K. SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-08-16		(Se at No- 10)
24 3	67252/ 2024	08.08.2 024	WP (C) - 17994/ 2024	B. K. MISHRA	C.O.	COURT NO. 10	Order Dtd. 2024-08-06		(Se at No- 10)
24 4	67253/ 2024	08.08.2 024	WP (C) - 18422/ 2024	M. NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-08-06		(Se at No- 10)
24 5	67254/ 2024	08.08.2 024	WP (C) - 17211/ 2024	M. R. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-08-06		(Se at No- 10)
24 6	67257/ 2024	08.08.2 024	BLAPL- 7496/2 024	PK MISHRA	C.O.	COURT NO. 10	Order Dtd. 2024-08-06		(Se at No- 10)
24 7	67258/ 2024	08.08.2 024	WP (C) - 18000/ 2024	PRASANJ IT BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-08-06		(Se at No- 10)
24 8	67259/ 2024	08.08.2 024	WP (C) - 18003/ 2024	PRASANJ IT BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-08-06		(Se at No- 10)
24 9	67260/ 2024	08.08.2 024	CRLMC- 2568/2 024	M M PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-18	CRIMI NAL MISC	(Se at No- 6)
25 0	67261/ 2024	08.08.2 024	RSA- 217/20 02	P K MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-07	SECON D APPEA L	(Se at No- 3)
25 1	67262/ 2024	08.08.2 024	CMAPL- 97/202 4	J K TRIPATH Y	C.O.	COURT NO. 21	Order Dtd. 2024-09-26		(Se at No- 3)
25 2	67263/ 2024	08.08.2 024	CMAPL- 97/202 4	S MOHARAN A	C.O.	COURT NO. 21	Order Dtd. 2024-09-26		(Se at No- 3)

25	67265/2024	08.08.2024	BLAPL-12078/2023	S BISWAL	C.O.	COURT NO. 8	Order Dtd. 2024-08-08	BAIL-2	(Se at No-9)
25	67266/2024	08.08.2024	WP (C) - 14165/2015	J K MOHARAN A	C.O.	COURT NO. 8	Order Dtd. 2024-08-07	WRIT BRANC H-7	(Se at No-15)
25	67267/2024	08.08.2024	WP (C) - 14166/2015	J K MOHARAN A	C.O.	COURT NO. 8	Order Dtd. 2024-08-07	WRIT BRANC H-7	(Se at No-15)
25	67268/2024	08.08.2024	CRLMC-1226/2024	A K BEHERA	C.O.	COURT NO. 8	Order Dtd. 2024-08-07	CRIMI NAL MISC	(Se at No-5)
25	67269/2024	08.08.2024	CRLMC-933/2024	M R SAHOO	C.O.	COURT NO. 8	Order Dtd. 2024-08-07		(Se at No-5)
25	67270/2024	08.08.2024	CRLA-167/2024	BISWORA NJAN DALAI	C.O.	COURT NO. 5	Order Dtd. 2024-10-29	CRIMI NAL APPEA L	(Se at No-10)
25	67271/2024	08.08.2024	FAO-143/2024	SARAT SWAIN	C.O.	COURT NO. 5	Order Dtd. 2024-08-06	MISC. APPEA L SEC.	(Se at No-9)
26	67272/2024	08.08.2024	CMP-756/2024	M BEHERA	C.O.	COURT NO. 5	Order Dtd. 2024-08-07	WRIT BRANC H-5	(Se at No-23)
26	67273/2024	08.08.2024	CRLMC-2232/2024	UMESH CH DORA	C.O.	COURT NO. 5	Order Dtd. 2024-08-07	CRIMI NAL MISC	(Se at No-7)
26	67274/2024	08.08.2024	CRLMC-2235/2024	UMESH CHANDRA DORA	C.O.	COURT NO. 5	Order Dtd. 2024-08-07	CRIMI NAL MISC	(Se at No-7)
26	67275/2024	08.08.2024	CRLMP-38/2023	M R ROUTRAY	C.O.	COURT NO. 5	Order Dtd. 2024-08-07	WRIT BRANC H-8	(Se at No-40)
26	67276/2024	08.08.2024	CRLMP-38/2023	RAMA KRISHNA BISOI	C.O.	COURT NO. 5	Order Dtd. 2024-08-07	WRIT BRANC H-8	(Se at No-40)
26	67277/2024	08.08.2024	CRLMC-2016/2024	SAMIR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-04	CRIMI NAL MISC	(Se at No-

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266	67278/2024	08.08.2024	CRLMC-1121/2024	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-07	CRIMINAL MISC	(Se at No-7)
267	67279/2024	08.08.2024	CRLMC-2474/2024	PRASANJIT BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-07		(Se at No-7)
268	67280/2024	08.08.2024	CRLMC-1294/2024	ANIMA KUMARI DEI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-07	CRIMINAL MISC	(Se at No-5)
269	67281/2024	08.08.2024	BLAPL-625/2024	D. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-05		(Se at No-5)
270	67282/2024	08.08.2024	WP (C) - 18080/2024	M.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-06		(Se at No-5)
271	67283/2024	08.08.2024	WP (C) - 18188/2024	M.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-06		(Se at No-5)
272	67284/2024	08.08.2024	BLAPL-1002/2024	SUBRAT KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-05		(Se at No-5)
273	67285/2024	08.08.2024	WP (C) - 27813/2022	H.K. MOHANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-06	WRIT BRANCH-4	(Se at No-19)
274	67286/2024	08.08.2024	WP (C) - 2425/2023	P.K. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-06	WRIT BRANCH-4	(Se at No-19)
275	67287/2024	08.08.2024	WP (C) - 2152/2022	R.K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-05	WRIT BRANCH-2	(Se at No-34)
276	67288/2024	08.08.2024	ABLAPL - 4798/2024	G CHAITANYA	C.O.	COURT NO. 2	Order Dtd. 9999-12-31		(Se at No-34)
277	67289/2024	08.08.2024	ABLAPL - 4729/2024	KC SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024-08-06		(Se at No-34)
278	67290/2024	08.08.2024	ABLAPL -	KC SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024-08-06		(Se at

			4728/2 024						No- 34)
27 9	67291/ 2024	08.08.2 024	BLAPL- 3490/2 024	MK MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-08-06		(Se at No- 34)
28 0	67292/ 2024	08.08.2 024	BLAPL- 6025/2 024	GR DHAL	C.O.	COURT NO. 2	Order Dtd. 2024-08-07	BAIL- 1	(Se at No- 5)
28 1	67293/ 2024	08.08.2 024	ABLAPL - 3894/2 024	BB MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-08-02		(Se at No- 5)
28 2	67295/ 2024	08.08.2 024	RPFAM- 214/20 24	S. K. SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024-09-24		(Se at No- 5)
28 3	67300/ 2024	08.08.2 024	BLAPL- 3805/2 024	D K NAIK	C.O.	COURT NO. 20	Order Dtd. 2024-07-19		(Se at No- 5)
28 4	67303/ 2024	08.08.2 024	CRLREV - 253/20 24	N.K. ROUT	C.O.	COURT NO. 10	Order Dtd. 2024-06-21	CRIMI NAL REVIS ION	(Se at No- 1)
28 5	67305/ 2024	08.08.2 024	CRLREV - 186/20 24	B.B.ROU T	C.O.	COURT NO. 10	Order Dtd. 2024-08-06	CRIMI NAL REVIS ION	(Se at No- 4)
28 6	67306/ 2024	08.08.2 024	CRLREV - 128/20 24	L. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-08-06	CRIMI NAL REVIS ION	(Se at No- 4)
28 7	67309/ 2024	08.08.2 024	CRLREV - 128/20 24	D.K. PANDA	C.O.	COURT NO. 10	Order Dtd. 2024-08-06	CRIMI NAL REVIS ION	(Se at No- 4)
28 8	67310/ 2024	08.08.2 024	WP (C) - 42634/ 2023	B. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANC H-7	(Se at No- 18)
28 9	67312/ 2024	08.08.2 024	WP (C) - 12189/ 2024	PRAVASH CHANDRA MAHAPAT RA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-06	WRIT BRANC H-6	(Se at No- 35)
29 0	67313/ 2024	08.08.2 024	WP (C) - 12189/ 2024	H. TRIPATH Y	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-06	WRIT BRANC H-6	(Se at No- 35)
29	67314/ 2024	08.08.2	ABLAPL	D SAMAL	C.O.	COURT	Order Dtd. 2024-08-07		(Se

1	2024	024	- 2686/2 024			NO. 2			at No- 35)
29 2	67316/ 2024	08.08.2 024	WP (C) - 29650/ 2023	SATRUGH NA DASH A	C.O.	COURT NO. 2	Order Dtd. 2024-08-06	WRIT BRANC H-7	(Se at No- 44)
29 3	67317/ 2024	08.08.2 024	ABLAPL - 3049/2 024	PRANAYA NEE DASMOHA PATRA	C.O.	COURT NO. 2	Order Dtd. 2024-08-07		(Se at No- 44)
29 4	67318/ 2024	08.08.2 024	WP (C) - 29650/ 2023	SATRUGH NA DASH A	C.O.	COURT NO. 2	Order Dtd. 2024-08-06	WRIT BRANC H-7	(Se at No- 44)
29 5	67319/ 2024	08.08.2 024	ABLAPL - 2616/2 024	RK BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-08-07		(Se at No- 44)
29 6	67320/ 2024	08.08.2 024	WP (C) - 14933/ 2024	K.C. SAMAL	C.O.	COURT NO. 10	Order Dtd. 2024-09-12	WRIT BRANC H-5	(Se at No- 20)
29 7	67322/ 2024	08.08.2 024	WP (C) - 15644/ 2024	B. PATRA	C.O.	COURT NO. 10	Order Dtd. 2024-09-19	WRIT BRANC H-4	(Se at No- 17)
29 8	67323/ 2024	08.08.2 024	WP (C) - 18702/ 2024	B K PANDA	C.O.	COURT NO. 10	Order Dtd. 2024-08-07		(Se at No- 17)
29 9	67324/ 2024	08.08.2 024	WP (C) - 16814/ 2024	P.K. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-08-27	WRIT BRANC H-2	(Se at No- 9)
30 0	67326/ 2024	08.08.2 024	CRLREV - 362/20 24	B B ROUT	C.O.	COURT NO. 10	Order Dtd. 2024-08-05		(Se at No- 9)
30 1	67327/ 2024	08.08.2 024	WP (C) - 707/20 24	A.K. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-08-07	WRIT BRANC H-6	(Se at No- 36)
30 2	67328/ 2024	08.08.2 024	WP (C) - 650/20 24	A.K. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-08-07	WRIT BRANC H-5	(Se at No- 47)
30 3	67329/ 2024	08.08.2 024	CRLMC- 2500/2 023	M K MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-07-26	CRIMI NAL MISC	(Se at No- 2)

304	67330/2024	08.08.2024	WP (C) - 3810/2023	LAXMAN BHOI	C.O.	COURT NO. 10	Order Dtd. 2024-08-07	WRIT BRANCH-7	(Seat No-15)
305	67331/2024	08.08.2024	WP (C) - 26513/2023	H.K. PANDA	C.O.	COURT NO. 10	Order Dtd. 2024-03-07	WRIT BRANCH-5	(Seat No-21)
306	67333/2024	08.08.2024	WP (C) - 26513/2023	G.R. PATRA	C.O.	COURT NO. 10	Order Dtd. 2024-03-07	WRIT BRANCH-5	(Seat No-21)
307	67335/2024	08.08.2024	WP (C) - 13946/2024	P.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-09-20	WRIT BRANCH-1	(Seat No-31)
308	67337/2024	08.08.2024	WP (C) - 16915/2024	P.R. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-08-07	WRIT BRANCH-3	(Seat No-13)
309	67338/2024	08.08.2024	WP (C) - 16863/2024	RABINDR A KUMAR PATNAIK	C.O.	COURT NO. 1	Order Dtd. 2024-08-07	WRIT BRANCH-2	(Seat No-9)
310	67339/2024	08.08.2024	WP (C) - 16859/2024	RABINDR A KUMAR PATNAIK	C.O.	COURT NO. 1	Order Dtd. 2024-08-07	WRIT BRANCH-2	(Seat No-9)
311	67341/2024	08.08.2024	WP (C) - 18167/2024	SP SAMANTA	C.O.	COURT NO. 1	Order Dtd. 2024-08-06		(Seat No-9)
312	67342/2024	08.08.2024	WP (C) - 18617/2024	SITANSU MOHAN SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-08-07		(Seat No-9)
313	67343/2024	08.08.2024	WP (C) - 18615/2024	SITANSU MOHAN SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-08-07		(Seat No-9)
314	67344/2024	08.08.2024	WP (C) - 18614/2024	SITANSU MOHAN SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-08-07		(Seat No-9)
315	67346/2024	08.08.2024	WP (C) - 18613/2024	SITANSU MOHAN SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-08-07		(Seat No-9)
316	67347/2024	08.08.2024	WP (C) - 18559/2024	SITANSU MOHAN SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-08-07		(Seat No-9)

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317	67349/2024	08.08.2024	WP (C) - 18641/2024	SITANSU MOHAN SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-08-07		(Se at No-9)
318	67350/2024	08.08.2024	ABLAPL - 6561/2024	DILLIP KUMAR MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-02		(Se at No-9)
319	67351/2024	08.08.2024	CRLA- 730/2024	J. R. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-07		(Se at No-9)
320	67352/2024	08.08.2024	ABLAPL - 3051/2024	S. C. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-08-06		(Se at No-9)
321	67355/2024	08.08.2024	ABLAPL - 4345/2024	BINDU SAGAR SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-08-05		(Se at No-9)
322	67356/2024	08.08.2024	ABLAPL - 4380/2024	ASHOK KUMAR SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-08-06		(Se at No-9)
323	67357/2024	08.08.2024	WP (C) - 16337/2024	PADMANA VA JENA	C.O.	COURT NO. 10	Order Dtd. 2024-08-27	WRIT BRANC H-5	(Se at No-21)
324	67358/2024	08.08.2024	WP (C) - 8439/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-07-24	WRIT BRANC H-4	(Se at No-27)
325	67359/2024	08.08.2024	ABLAPL - 7869/2024	S. K. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-06		(Se at No-27)
326	66856/2024	08.08.2024	WP (C) - 4096/2016	PRASANTA KUMAR PATRI	GENERAL		Entire Order		(Se at No-27)
327	66857/2024	08.08.2024	WP (C) - 16934/2024	RANJAN KUMAR SETHY	GENERAL		Petition With Annexures	WRIT BRANC H-3	(Se at No-13)
328	66858/2024	08.08.2024	WP (C) - 18129/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-08-05		(Se at No-13)
329	66860/2024	08.08.2024	WP (C) - 5664/2024	JAGADIP SAHOO	GENERAL		Order Dtd. 2024-03-13	WRIT BRANC	(Se at

			024					H (DIVISION BENCH -2)	No- 109 )
33 0	66866/ 2024	08.08.2 024	WP (C) - 5637/2 024	JAGADIP SAHOO	GENE RAL		Order Dtd. 2024-03-12	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 109 )
33 1	66878/ 2024	08.08.2 024	ABLAPL - 3051/2 024	DEBA KUMAR RATH	GENE RAL		Order Dtd. 2024-08-06		(Se at No- 109 )
33 2	66952/ 2024	08.08.2 024	JCRLA- 3/2013	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2023-12-04	CRIMI NAL APPEA L	(Se at No- 8)
33 3	66974/ 2024	08.08.2 024	GA- 66/199 7	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2023-11-21	CRIMI NAL APPEA L	(Se at No- 3)
33 4	66978/ 2024	08.08.2 024	RSA- 546/20 23	DEBENDR A BEHERA	GENE RAL		Entire Document	SECON D APPEA L	(Se at No- 7)
33 5	66986/ 2024	08.08.2 024	RSA- 546/20 23	DEBENDR A BEHERA	GENE RAL		Order Dtd. 2024-08-05	SECON D APPEA L	(Se at No- 7)
33 6	67008/ 2024	08.08.2 024	GA- 13/199 7	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2023-11-21	CRIMI NAL APPEA L	(Se at No- 3)
33 7	67012/ 2024	08.08.2 024	JCRLA- 138/20 05	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2023-10-13	CRIMI NAL APPEA L	(Se at No- 6)
33 8	67046/ 2024	08.08.2 024	CRLLP- 119/20 09	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2023-11-30	BAIL- 1	(Se at No- 6)
33 9	67062/ 2024	08.08.2 024	CRA- 30/200 1	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2023-12-07	CRIMI NAL APPEA L	(Se at No- 11)
34 0	67068/ 2024	08.08.2 024	JCRLA- 25/200 8	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2023-12-11	CRIMI NAL APPEA	(Se at No-

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34 1	67077/ 2024	08.08.2 024	WP (C) - 18111/ 2024	DEBA KUMAR RATH	GENE RAL		Order Dtd. 2024-08-07		(Se at No- 8)
34 2	67081/ 2024	08.08.2 024	CRLMA- 31/201 5	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2024-01-03	BAIL- 2	(Se at No- 8)
34 3	67082/ 2024	08.08.2 024	WP (C) - 4066/2 016	PRASANT A KUMAR PATRI	GENE RAL		Judgement Dtd. 2023-11- 23	WRIT BRANC H-6	(Se at No- 25)
34 4	67088/ 2024	08.08.2 024	BLAPL- 864/20 24	DEBA KUMAR RATH	GENE RAL		Order Dtd. 2024-08-05		(Se at No- 25)
34 5	67110/ 2024	08.08.2 024	WP (C) - 12254/ 2011	PRASANT A KUMAR PATRI	GENE RAL		Order Dtd. 2024-08-07	WRIT BRANC H-7	(Se at No- 15)
34 6	67256/ 2024	08.08.2 024	WP (C) - 28928/ 2022	TANU JENA	GENE RAL		Final Order	WRIT BRANC H-1	(Se at No- 3)
34 7	67264/ 2024	08.08.2 024	WP (C) - 4105/2 024	JITENDR A MEHER	GENE RAL		Entire Document	WRIT BRANC H-3	(Se at No- 13)
34 8	67294/ 2024	08.08.2 024	CMP- 703/20 24	PRATAP KUMAR BEHERA	GENE RAL		Petition With Annexures	WRIT BRANC H-5	(Se at No- 23)
34 9	67296/ 2024	08.08.2 024	ABLAPL - 7923/2 024	RAJENDR A NARAYAN ROUT	GENE RAL		Order Dtd. 2024-08-08		(Se at No- 23)
35 0	67297/ 2024	08.08.2 024	ABLAPL - 7934/2 024	RAJENDR A NARAYAN ROUT	GENE RAL		Order Dtd. 2024-08-08		(Se at No- 23)
35 1	67299/ 2024	08.08.2 024	BLAPL- 7564/2 024	BIDYADH AR PANDA	GENE RAL		Order Dtd. 2024-08-08		(Se at No- 23)
35 2	67301/ 2024	08.08.2 024	ABLAPL - 7929/2 024	RAJENDR A NARAYAN ROUT	GENE RAL		Order Dtd. 2024-08-08		(Se at No- 23)
35 3	67302/ 2024	08.08.2 024	WP (C) - 17515/ A	RAJENDR A	GENE RAL		Order Dtd. 2024-08-08	WRIT BRANC	(Se at

			2024	NARAYAN ROUT				H-2	No-45)
35 4	67304/ 2024	08.08.2 024	BLAPL- 1651/2 024	PREETAM MISHRA	GENE RAL		Order Dtd. 2024-08-07		(Se at No- 45)
35 5	67307/ 2024	08.08.2 024	WP (C) - 18446/ 2024	DEBENDR A BEHERA	GENE RAL		Order Dtd. 2024-08-07		(Se at No- 45)
35 6	67311/ 2024	08.08.2 024	WP (C) - 18137/ 2024	DEBENDR A BEHERA	GENE RAL		Order Dtd. 2024-08-06		(Se at No- 45)
35 7	67315/ 2024	08.08.2 024	WP (C) - 18330/ 2024	RAKESH KUMAR PATRA	GENE RAL		Order Dtd. 2024-08-07		(Se at No- 45)
35 8	67321/ 2024	08.08.2 024	WP (C) - 18336/ 2024	RAKESH KUMAR PATRA	GENE RAL		Order Dtd. 2024-08-07		(Se at No- 45)
35 9	67325/ 2024	08.08.2 024	WP (C) - 18147/ 2024	DEBENDR A BEHERA	GENE RAL		Order Dtd. 2024-08-06		(Se at No- 45)
36 0	67332/ 2024	08.08.2 024	WP (C) - 18158/ 2024	DEBENDR A BEHERA	GENE RAL		Order Dtd. 2024-08-06		(Se at No- 45)
36 1	67336/ 2024	08.08.2 024	WP (C) - 18301/ 2024	DEBENDR A BEHERA	GENE RAL		Order Dtd. 2024-08-07		(Se at No- 45)
36 2	67340/ 2024	08.08.2 024	WP (C) - 18353/ 2024	DEBENDR A BEHERA	GENE RAL		Order Dtd. 2024-08-07		(Se at No- 45)
36 3	67345/ 2024	08.08.2 024	CRLMC- 4362/2 023	CHIRANJ EEV BIDYABH USAN	GENE RAL		Order Dtd. 2024-08-07	CRIMI NAL MISC	(Se at No- 2)
36 4	67348/ 2024	08.08.2 024	CRLMP- 53/202 4	RAJENDR A NARAYAN ROUT	GENE RAL		Order Dtd. 2024-08-08	WRIT BRANC H-7	(Se at No- 10)
36 5	67354/ 2024	08.08.2 024	CRLMC- 1966/2 024	BADAL KUMAR BEHERA	GENE RAL		Order Dtd. 2024-08-02	CRIMI NAL MISC	(Se at No- 5)
36	66895/	08.08.2	FA-	S DAS	GENE		Order Dtd. 2006-08-		(Se

6	2024	024	228/2001		RAL		29Petition,Annexure,		at No-5)
367	66903/2024	08.08.2024	ARBP-1/2022	K SAHOO	GENERAL		Order Dtd. 2022-08-01	M.J.C.	(Se at No-1)
368	66905/2024	08.08.2024	WP (C) - 14855/2024	S K PATNAIK	GENERAL		Order Dtd. 2024-07-09	WRIT BRANCH (DIVISION BENCH -2)	(Se at No-114)
369	66908/2024	08.08.2024	WP (C) - 15424/2015	P N NAYAK	GENERAL		Order Dtd. 2024-06-25	WRIT BRANCH-3	(Se at No-12)
370	66913/2024	08.08.2024	SA-264/1986	P N NAYAK	GENERAL		Order Dtd. 2016-09-28		(Se at No-12)
371	66917/2024	08.08.2024	WPC (OA C) - 1611/2015	P N NAYAK	GENERAL		Order Dtd. 2021-09-02Petition,Annexure,Entire Order,	OA Branch	(Se at No-1)
372	66919/2024	08.08.2024	WP (C) - 20800/2012	P JENA	GENERAL		Judgement Dtd. 2022-07-25	WRIT BRANCH (DIVISION BENCH -3)	(Se at No-122)
373	66921/2024	08.08.2024	WP (C) - 8199/2022	S K PATNAIK	GENERAL		Order Dtd. 2024-03-27	WRIT BRANCH-7	(Se at No-44)
374	66925/2024	08.08.2024	WP (C) - 22301/2011	P KMISHRA	GENERAL		Order Dtd. 2011-09-07		(Se at No-44)
375	66927/2024	08.08.2024	WP (C) - 28269/2023	PC DAS (2)	GENERAL		Order Dtd. 2024-03-06	WRIT BRANCH-8	(Se at No-56)
376	66929/2024	08.08.2024	WP (C) - 28741/2023	PC DAS (2)	GENERAL		Order Dtd. 2023-08-31	WRIT BRANCH-5	(Se at No-47)
377	66931/2024	08.08.2024	WP (C) - 19989/2017	S PATTANAIK	GENERAL		Order Dtd. 2024-07-25Petition,Annexure,	WRIT BRANCH-6	(Se at No-

									25)
37 8	66933/ 2024	08.08.2 024	WP (C) - 8489/2 006	A MOHANTY	GENE RAL		Order Dtd. 2007-05-03		(Se at No- 25)
37 9	66934/ 2024	08.08.2 024	WP (C) - 26815/ 2023	P NAYAK	GENE RAL		Order Dtd. 2024-04-23	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 112 )
38 0	66935/ 2024	08.08.2 024	WP (C) - 40518/ 2023	P NAYAK	GENE RAL		Order Dtd. 2023-12-19	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 112 )
38 1	66937/ 2024	08.08.2 024	WP (C) - 15566/ 2024	JYOTIRA NJAN	GENE RAL		Order Dtd. 2024-07-26	WRIT BRANC H-3	(Se at No- 33)
38 2	66938/ 2024	08.08.2 024	WP (C) - 22708/ 2011	A MOHANTY	GENE RAL		Order Dtd. 2024-07-29	WRIT BRANC H-3	(Se at No- 12)
38 3	66940/ 2024	08.08.2 024	CRLMP- 553/20 24	P SAHU	GENE RAL		Order Dtd. 2024-05-06	WRIT BRANC H-6	(Se at No- 35)
38 4	66941/ 2024	08.08.2 024	LAA- 5/2023	B K PARDHI	GENE RAL		Order Dtd. 2024-07-25	FIRST APPEA L	(Se at No- 3)
38 5	66942/ 2024	08.08.2 024	CRLMC- 2400/2 024	B K PARDHI	GENE RAL		Order Dtd. 2024-07-31	CRIMI NAL MISC	(Se at No- 2)
38 6	66943/ 2024	08.08.2 024	WP (C) - 15300/ 2019	D SAMAL	GENE RAL		Order Dtd. 2021-05-17	WRIT BRANC H (DIVI SION BENCH )	(Se at No- 101 )
38 7	66944/ 2024	08.08.2 024	WP (C) - 29352/ 2020	H DAS	GENE RAL		Order Dtd. 2024-08-05	WRIT BRANC H-1	(Se at No- 3)
38 8	66945/ 2024	08.08.2 024	WP (C) - 11227/ 2020	G JAYSING	GENE RAL		Order Dtd. 2008-11-07		(Se at

			2008	H					No-3)
389	66946/2024	08.08.2024	CRLMC-298/2018	M DAS	GENERAL		Order Dtd. 2024-03-14	CRIMINAL MISC	(Se at No-3)
390	66947/2024	08.08.2024	RSA-304/2010	S BARIK	GENERAL		Order Dtd. 2023-10-09	SECOND APPEAL	(Se at No-3)
391	66948/2024	08.08.2024	WP (C) - 21383/2014	S PALAI	GENERAL		Order Dtd. 2022-04-06	WRIT BRANCH (DIVISION BENCH)	(Se at No-104)
392	66950/2024	08.08.2024	WP (C) - 1965/2019	S PALAI	GENERAL			WRIT BRANCH-5	(Se at No-23)
393	66953/2024	08.08.2024	WA-1981/2024	S MISHRA	GENERAL		Order Dtd. 2024-08-07		(Se at No-23)
394	66960/2024	08.08.2024	CRLMC-387/2002	M BEHERA	GENERAL		Order Dtd. 2007-12-11		(Se at No-23)
395	66965/2024	08.08.2024	FAO-153/2018	A SAHOO	GENERAL		Order Dtd. 2019-01-21	MISC. APPEAL SEC.	(Se at No-5)
396	67003/2024	08.08.2024	WP (C) - 16191/2013	K D	GENERAL		Order Dtd. 2013-07-26		(Se at No-5)
397	67004/2024	08.08.2024	WP (C) - 6168/2023	S DAS	GENERAL		Order Dtd. 2023-03-03	WRIT BRANCH-3	(Se at No-28)
398	67123/2024	08.08.2024	SA-325/1999	K C SAHU	GENERAL		Order Dtd. 2023-12-11	SECOND APPEAL	(Se at No-4)
399	67124/2024	08.08.2024	WP (C) - 14224/2009	B SINGH	GENERAL		Order Dtd. 2022-12-13 Petition, Annexure,	WRIT BRANCH-1	(Se at No-2)
400	67125/2024	08.08.2024	WP (C) - 24319/	S K MANDAL	GENERAL		Judgement Dtd. 2024-04-03	WRIT BRANCH	(Se at

			2019					H-1	No-30)
40	67126/2024	08.08.2024	WP (C) - 7009/2024	S K MANDAL	GENERAL		Judgement Dtd. 2024-04-02	WRIT BRANCH-4	(Serial No-19)
40	67127/2024	08.08.2024	WP (C) - 7767/2024	S K MANDAL	GENERAL		Judgement Dtd. 2024-04-05	WRIT BRANCH-3	(Serial No-13)
40	67130/2024	08.08.2024	WP (C) - 7254/2024	S K MANDAL	GENERAL		Judgement Dtd. 2024-04-02	WRIT BRANCH-6	(Serial No-16)
40	67131/2024	08.08.2024	WP (C) - 7540/2024	S K MANDAL	GENERAL		Judgement Dtd. 2024-04-03	WRIT BRANCH-1	(Serial No-4)
40	67132/2024	08.08.2024	WP (C) - 13182/2022	S K MANDAL	GENERAL		Judgement Dtd. 2024-05-20	WRIT BRANCH-7	(Serial No-48)
40	67134/2024	08.08.2024	WP (C) - 13181/2022	S K MANDAL	GENERAL		Judgement Dtd. 2024-05-20	WRIT BRANCH-7	(Serial No-48)
40	67135/2024	08.08.2024	WP (C) - 4971/2024	S K MANDAL	GENERAL		Judgement Dtd. 2024-03-05	WRIT BRANCH-4	(Serial No-38)
40	67138/2024	08.08.2024	WP (C) - 9352/2024	S K MANDAL	GENERAL		Judgement Dtd. 2024-04-23	WRIT BRANCH-5	(Serial No-22)
40	67139/2024	08.08.2024	WP (C) - 8183/2024	S K MANDAL	GENERAL		Judgement Dtd. 2024-04-08	WRIT BRANCH-8	(Serial No-42)
41	67140/2024	08.08.2024	WP (C) - 8627/2024	S K MANDAL	GENERAL		Judgement Dtd. 2024-04-12	WRIT BRANCH-6	(Serial No-24)
41	67141/2024	08.08.2024	WP (C) - 7725/2024	S K MANDAL	GENERAL		Judgement Dtd. 2024-04-05	WRIT BRANCH-3	(Serial No-13)
41	67142/2024	08.08.2024	WP (C) - 7726/2024	S K MANDAL	GENERAL		Judgement Dtd. 2024-04-05	WRIT BRANCH-3	(Serial No-13)
41	67143/2024	08.08.2024	WP (C) -	S K	GENERAL		Judgement Dtd. 2024-04-	WRIT	(Serial No-

3	2024	024	9362/2024	MANDAL	RAL		23	BRANCH-5	at No-22)
414	67144/2024	08.08.2024	WP (C) - 9357/2024	S K MANDAL	GENERAL		Judgement Dtd. 2024-04-23	WRIT BRANCH-5	(Se at No-22)
415	67145/2024	08.08.2024	WP (C) - 29539/2021	S K MANDAL	GENERAL		Judgement Dtd. 2024-04-23	WRIT BRANCH-6	(Se at No-24)
416	67146/2024	08.08.2024	WP (C) - 9467/2024	S K MANDAL	GENERAL		Judgement Dtd. 2024-04-22	WRIT BRANCH-6	(Se at No-25)
417	67147/2024	08.08.2024	WP (C) - 1578/2023	S K MANDAL	GENERAL		Judgement Dtd. 2023-01-27	WRIT BRANCH-2	(Se at No-45)
418	67149/2024	08.08.2024	WP (C) - 32790/2021	S K MANDAL	GENERAL		Order Dtd. 2024-02-12	WRIT BRANCH-8	(Se at No-39)
419	67151/2024	08.08.2024	WP (C) - 8555/2024	S K MANDAL	GENERAL		Order Dtd. 2021-04-30	WRIT BRANCH-5	(Se at No-47)
420	67152/2024	08.08.2024	WP (C) - 8186/2024	S K MANDAL	GENERAL		Order Dtd. 2024-04-06	WRIT BRANCH-8	(Se at No-42)
421	67154/2024	08.08.2024	WP (C) - 6530/2024	S K MANDAL	GENERAL		Order Dtd. 2024-03-20	WRIT BRANCH-7	(Se at No-48)
422	67155/2024	08.08.2024	WP (C) - 11182/2024	S K MANDAL	GENERAL		Order Dtd. 2024-05-07	WRIT BRANCH-2	(Se at No-7)
423	67156/2024	08.08.2024	WP (C) - 12291/2024	S K MANDAL	GENERAL		Order Dtd. 2024-05-17	WRIT BRANCH-7	(Se at No-18)
424	67158/2024	08.08.2024	WP (C) - 7898/2022	S K MANDAL	GENERAL		Order Dtd. 2022-09-30	WRIT BRANCH-2	(Se at No-9)
425	67159/2024	08.08.2024	WP (C) - 9400/2024	S K MANDAL	GENERAL		Order Dtd. 2024-04-22	WRIT BRANCH-5	(Se at No-22)

42	67160/2024	08.08.2024	WP (C) - 11222/2024	S K MANDAL	GENERAL		Order Dtd. 2024-05-08	WRIT BRANCH-3	(Serial No-33)
42	67163/2024	08.08.2024	WP (C) - 11183/2024	S K MANDAL	GENERAL		Order Dtd. 2024-05-07	WRIT BRANCH-2	(Serial No-7)
42	67165/2024	08.08.2024	WP (C) - 7728/2024	S K MANDAL	GENERAL		Order Dtd. 2024-04-05	WRIT BRANCH-3	(Serial No-13)
42	67167/2024	08.08.2024	WP (C) - 7067/2024	S K MANDAL	GENERAL		Order Dtd. 2024-04-02	WRIT BRANCH-4	(Serial No-19)
43	67168/2024	08.08.2024	WP (C) - 25635/2019	S K MANDAL	GENERAL		Order Dtd. 2024-03-12	WRIT BRANCH-8	(Serial No-40)
43	67170/2024	08.08.2024	WP (C) - 7200/2024	S K MANDAL	GENERAL		Order Dtd. 2024-04-02	WRIT BRANCH-5	(Serial No-23)
43	67171/2024	08.08.2024	WP (C) - 9952/2024	S K MANDAL	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH-4	(Serial No-19)
43	67173/2024	08.08.2024	WP (C) - 10136/2024	S K MANDAL	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH-6	(Serial No-36)
43	67174/2024	08.08.2024	WP (C) - 8224/2024	S K MANDAL	GENERAL		Order Dtd. 2024-04-09	WRIT BRANCH-2	(Serial No-9)
43	67175/2024	08.08.2024	WP (C) - 10063/2022	S K MANDAL	GENERAL		Order Dtd. 2024-02-19	WRIT BRANCH-4	(Serial No-19)
43	67176/2024	08.08.2024	WP (C) - 12255/2024	S K MANDAL	GENERAL		Order Dtd. 2024-05-17	WRIT BRANCH-7	(Serial No-18)
43	67178/2024	08.08.2024	WP (C) - 13184/2022	S K MANDAL	GENERAL		Order Dtd. 2024-05-20	WRIT BRANCH-7	(Serial No-48)
43	67179/2024	08.08.2024	WP (C) - 9365/2024	S K MANDAL	GENERAL		Order Dtd. 2024-04-23	WRIT BRANCH-5	(Serial No-

									22)
439	67181/2024	08.08.2024	WP (C) - 9355/2024	S K MANDAL	GENERAL		Order Dtd. 2024-04-23	WRIT BRANCH-5	(Serial No-22)
440	67182/2024	08.08.2024	WP (C) - 31553/2021	S K MANDAL	GENERAL		Order Dtd. 2024-04-22	WRIT BRANCH-6	(Serial No-16)
441	67183/2024	08.08.2024	WP (C) - 7415/2024	S K MANDAL	GENERAL		Order Dtd. 2024-04-02	WRIT BRANCH-8	(Serial No-41)
442	67184/2024	08.08.2024	TEST-1/2013	J D MUSULI	GENERAL		Order Dtd. 2023-02-21	WRIT BRANCH-8	(Serial No-40)
443	67185/2024	08.08.2024	WP (C) - 13425/2011	H K DASH	GENERAL		Order Dtd. 2024-07-31	WRIT BRANCH-4	(Serial No-37)
444	67186/2024	08.08.2024	BLAPL-12151/2023	S MOHANTY	GENERAL		Order Dtd. 2024-05-01	BAIL-1	(Serial No-3)
445	67187/2024	08.08.2024	RSA-383/2015	S MOHANTY	GENERAL		Order Dtd. 2024-07-19	SECOND APPEAL	(Serial No-1)
446	67188/2024	08.08.2024	ABLAPL - 3443/2024	J P KAR	GENERAL		Judgement Dtd. 2024-04-19	BAIL-1	(Serial No-4)
447	67189/2024	08.08.2024	WP (C) - 34698/2023	PRAVAT CH. BEHERA	GENERAL		Order Dtd. 2023-10-19	WRIT BRANCH-6	(Serial No-26)
448	67190/2024	08.08.2024	WPC (OAC) - 2535/2016	P K DAS	GENERAL		Order Dtd. 2022-09-05	OA Branch	(Serial No-1)
449	67191/2024	08.08.2024	RFA-267/2010	J BEHERA	GENERAL		Order Dtd. 2022-06-20	FIRST APPEAL	(Serial No-5)
450	67192/2024	08.08.2024	WP (C) - 34010/2023	PRAVAT CH. BEHERA	GENERAL		Order Dtd. 2023-10-16	WRIT BRANCH-8	(Serial No-29)
451	67193/2024	08.08.2024	RFA-266/20	J BEHERA	GENERAL		Order Dtd. 2022-06-20	FIRST APPEAL	(Serial No-)

			10					L	No-5)
45	67194/2024	08.08.2024	WP (C) - 34284/2023	PRAVAT CH. BEHERA	GENERAL		Order Dtd. 2023-10-19	WRIT BRANCH-2	(Serial No-34)
45	67195/2024	08.08.2024	WP (C) - 34011/2023	PRAVAT CH. BEHERA	GENERAL		Order Dtd. 2023-10-16	WRIT BRANCH-8	(Serial No-29)
45	67196/2024	08.08.2024	WP (C) - 28995/2023	PRAVAT CH. BEHERA	GENERAL		Order Dtd. 2023-09-04	WRIT BRANCH-8	(Serial No-29)
45	67197/2024	08.08.2024	WP (C) - 33913/2023	PRAVAT CH. BEHERA	GENERAL		Order Dtd. 2023-10-18	WRIT BRANCH-7	(Serial No-55)
45	67198/2024	08.08.2024	WP (C) - 31467/2023	PRAVAT CH. BEHERA	GENERAL		Order Dtd. 2023-10-06	WRIT BRANCH-3	(Serial No-14)
45	67199/2024	08.08.2024	WP (C) - 34134/2023	PRAVAT CH. BEHERA	GENERAL		Order Dtd. 2023-10-18	WRIT BRANCH-1	(Serial No-31)
45	67200/2024	08.08.2024	WP (C) - 34129/2023	PRAVAT CH. BEHERA	GENERAL		Order Dtd. 2023-10-18	WRIT BRANCH-1	(Serial No-31)
45	67201/2024	08.08.2024	WP (C) - 33725/2023	PRAVAT CH. BEHERA	GENERAL		Order Dtd. 2023-10-31	WRIT BRANCH-5	(Serial No-47)
46	67202/2024	08.08.2024	WP (C) - 30083/2023	PRAVAT CH. BEHERA	GENERAL		Order Dtd. 2023-09-25	WRIT BRANCH-3	(Serial No-12)
46	67203/2024	08.08.2024	WP (C) - 34395/2023	PRAVAT CH. BEHERA	GENERAL		Order Dtd. 2023-10-30	WRIT BRANCH-3	(Serial No-11)
46	67204/2024	08.08.2024	WP (C) - 43194/2023	PRAVAT CH. BEHERA	GENERAL		Order Dtd. 2024-01-17	WRIT BRANCH-4	(Serial No-38)
46	67205/2024	08.08.2024	WP (C) - 42026/2023	PRAVAT CH. BEHERA	GENERAL		Order Dtd. 2024-01-09	WRIT BRANCH-8	(Serial No-42)
46	67206/2024	08.08.2024	WP (C) -	PRAVAT	GENERAL		Order Dtd. 2024-01-16	WRIT	(Serial

4	2024	024	43188/ 2023	CH. BEHERA	RAL			BRANC H-4	at No- 38)
46 5	67207/ 2024	08.08.2 024	WP (C) - 42024/ 2023	PRAVAT CH. BEHERA	GENE RAL		Order Dtd. 2024-01-09	WRIT BRANC H-8	(Se at No- 42)
46 6	67208/ 2024	08.08.2 024	WP (C) - 40528/ 2023	PRAVAT CH. BEHERA	GENE RAL		Order Dtd. 2023-12-14	WRIT BRANC H-8	(Se at No- 40)
46 7	67209/ 2024	08.08.2 024	WP (C) - 34132/ 2023	PRAVAT CH. BEHERA	GENE RAL		Order Dtd. 2023-10-18	WRIT BRANC H-1	(Se at No- 31)
46 8	67210/ 2024	08.08.2 024	WP (C) - 34125/ 2023	PRAVAT CH. BEHERA	GENE RAL		Order Dtd. 2023-10-18	WRIT BRANC H-1	(Se at No- 31)
46 9	67211/ 2024	08.08.2 024	WP (C) - 34138/ 2023	PRAVAT CH. BEHERA	GENE RAL		Order Dtd. 2023-10-18	WRIT BRANC H-1	(Se at No- 31)
47 0	67212/ 2024	08.08.2 024	WP (C) - 34141/ 2023	PRAVAT CH. BEHERA	GENE RAL		Order Dtd. 2023-10-18	WRIT BRANC H-1	(Se at No- 31)
47 1	67213/ 2024	08.08.2 024	WP (C) - 34291/ 2023	PRAVAT CH. BEHERA	GENE RAL		Order Dtd. 2023-10-19	WRIT BRANC H-2	(Se at No- 34)
47 2	67214/ 2024	08.08.2 024	WP (C) - 34281/ 2023	PRAVAT CH. BEHERA	GENE RAL		Order Dtd. 2023-10-19	WRIT BRANC H-2	(Se at No- 34)
47 3	67215/ 2024	08.08.2 024	WP (C) - 32314/ 2023	PRAVAT CH. BEHERA	GENE RAL		Order Dtd. 2023-10-12	WRIT BRANC H-5	(Se at No- 53)
47 4	67216/ 2024	08.08.2 024	WP (C) - 25022/ 2023	PRAVAT CH. BEHERA	GENE RAL		Order Dtd. 2023-08-10	WRIT BRANC H-5	(Se at No- 23)
47 5	67217/ 2024	08.08.2 024	WP (C) - 34282/ 2023	PRAVAT CH. BEHERA	GENE RAL		Order Dtd. 2023-10-19	WRIT BRANC H-2	(Se at No- 34)
47 6	67218/ 2024	08.08.2 024	WP (C) - 34295/ 2023	PRAVAT CH. BEHERA	GENE RAL		Order Dtd. 2023-10-19	WRIT BRANC H-2	(Se at No- 34)

47	67219/2024	08.08.2024	WP (C) - 39065/2023	PRAVAT CH. BEHERA	GENERAL		Order Dtd. 2023-12-05	WRIT BRANCH-7	(Serial No-55)
47	67220/2024	08.08.2024	WP (C) - 31940/2023	PRAVAT CH. BEHERA	GENERAL		Order Dtd. 2023-10-10	WRIT BRANCH-1	(Serial No-4)
47	67221/2024	08.08.2024	WP (C) - 4065/2024	PRAVAT CH. BEHERA	GENERAL		Order Dtd. 2024-02-27	WRIT BRANCH-2	(Serial No-9)
48	67222/2024	08.08.2024	WP (C) - 3339/2024	PRAVAT CH. BEHERA	GENERAL			WRIT BRANCH-2	(Serial No-8)
48	67223/2024	08.08.2024	WP (C) - 42952/2023	PRAVAT CH. BEHERA	GENERAL		Order Dtd. 2024-01-16	WRIT BRANCH-2	(Serial No-45)
48	67224/2024	08.08.2024	WP (C) - 38190/2020	PRAVAT CH. BEHERA	GENERAL		Order Dtd. 2024-01-31	WRIT BRANCH-2	(Serial No-7)
48	67225/2024	08.08.2024	WP (C) - 43185/2023	PRAVAT CH. BEHERA	GENERAL		Order Dtd. 2024-01-17	WRIT BRANCH-4	(Serial No-38)
48	67226/2024	08.08.2024	WP (C) - 325/2024	PRAVAT CH. BEHERA	GENERAL		Order Dtd. 2024-01-10	WRIT BRANCH-2	(Serial No-50)
48	67227/2024	08.08.2024	WP (C) - 2874/2024	PRAVAT CH. BEHERA	GENERAL		Order Dtd. 2024-02-12	WRIT BRANCH-4	(Serial No-37)
48	67228/2024	08.08.2024	WP (C) - 42959/2023	PRAVAT CH. BEHERA	GENERAL		Order Dtd. 2024-01-16	WRIT BRANCH-2	(Serial No-45)
48	67229/2024	08.08.2024	WP (C) - 4699/2024	PRAVAT CH. BEHERA	GENERAL		Order Dtd. 2024-03-04	WRIT BRANCH-8	(Serial No-43)
48	67230/2024	08.08.2024	WP (C) - 3350/2024	PRAVAT CH. BEHERA	GENERAL		Order Dtd. 2024-02-19	WRIT BRANCH-2	(Serial No-8)
48	67231/2024	08.08.2024	WP (C) - 5018/2024	PRAVAT CH. BEHERA	GENERAL		Order Dtd. 2024-03-06	WRIT BRANCH-5	(Serial No-

									22)
490	67232/2024	08.08.2024	WP (C) - 40829/2023	PRAVAT CH. BEHERA	GENERAL		Order Dtd. 2023-12-18	WRIT BRANCH-3	(Serial No-33)
491	67233/2024	08.08.2024	WP (C) - 29577/2023	PRAVAT CH. BEHERA	GENERAL		Order Dtd. 2023-10-19	WRIT BRANCH-6	(Serial No-26)
492	67234/2024	08.08.2024	WP (C) - 34601/2023	PRAVAT CH. BEHERA	GENERAL		Order Dtd. 2023-11-03	WRIT BRANCH-6	(Serial No-26)
493	67235/2024	08.08.2024	WP (C) - 37221/2020	PRAVAT CH. BEHERA	GENERAL		Order Dtd. 2024-01-17	WRIT BRANCH-1	(Serial No-3)
494	67236/2024	08.08.2024	WP (C) - 34293/2023	PRAVAT CH. BEHERA	GENERAL		Order Dtd. 2023-10-19	WRIT BRANCH-2	(Serial No-34)
495	67237/2024	08.08.2024	WP (C) - 34894/2023	PRAVAT CH. BEHERA	GENERAL		Order Dtd. 2023-11-01	WRIT BRANCH-8	(Serial No-39)
496	67238/2024	08.08.2024	WP (C) - 30701/2023	PRAVAT CH. BEHERA	GENERAL		Order Dtd. 2023-09-26	WRIT BRANCH-3	(Serial No-33)
497	67239/2024	08.08.2024	WP (C) - 34115/2023	PRAVAT CH. BEHERA	GENERAL		Order Dtd. 2023-10-18	WRIT BRANCH-1	(Serial No-31)
498	67240/2024	08.08.2024	WP (C) - 34126/2023	PRAVAT CH. BEHERA	GENERAL		Order Dtd. 2023-10-18	WRIT BRANCH-1	(Serial No-31)
499	67241/2024	08.08.2024	WP (C) - 27652/2023	PRAVAT CH. BEHERA	GENERAL		Order Dtd. 2023-08-30	WRIT BRANCH-1	(Serial No-49)
500	67255/2024	08.08.2024	WP (C) - 356/2007	J P KAR	GENERAL		Order Dtd. 2010-12-17Petition,Annexure,		(Serial No-49)
501	67298/2024	08.08.2024	WA- 222/2015	SANJAY KUMAR SAHU	GENERAL		Order Dtd. 2022-09-26	WRIT APPEAL	(Serial No-3)
502	67308/2024	08.08.2024	MACA- 112/20	D P DASH	GENERAL		Order Dtd. 2016-08-27	MISC. APPEAL	(Serial No-)

			10					L SEC.	No- 6)
50 3	67334/ 2024	08.08.2 024	WP (C) - 17086/ 2024	ASHOK KUMAR SARANGI	GENE RAL			WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 114 )
50 4	67353/ 2024	08.08.2 024	OJC- 201/19 95	KANHU	GENE RAL		Order Dtd. 1995-02- 21Petition, Annexure, Cou nter, Rejoinder,		(Se at No- 114 )

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